Central Administrative Tribunal
Principal Bench: New Delhi

1.OA-341/2000
MA-624/2000

2. OA-104/2000
MA-625/2000

New Delhi this the 10th day of April 2000

Hon'ble Mr. Justice Ashok Agarwal, Chairman
Hon'ble Mr. V.K. Majotra, Member (A)

Shri Anand Prakash
S/o late Shri Daulat Ram,
R/o 151-T, Aram Bagh,
New Delhi.

...Applicant

Versus

1. Union of India,
M/o Urban Affairs & Employment,
Nirman Bhawan, New Delhi.

2. The Director General-W,
C.P.W.D., Nirman Bhawan,
New Delhi-110011.

3. Shri Vijay Kumar,
Deputy Secretary,
D.G. (W), C.P.W.D.,
Nirman Bhawan, New Delhi.

4. Shri Dinesh Kumar,
U.D.C.,
Office of DG(W),
C.P.W.D.,
Nirman Bhawan, New Delhi.

5. Shri V.B.N. Rao,
U.D.C.,
Office of DG(W)
C.P.W.D., Nirman Bhawan,
New Delhi.

..Respondents

OA- 104/2000

Shri Girwar Singh,
S/o Shri Amar Singh,
R/o Sector-2/672, Sadiq Nagar,
New Delhi.

...Applicant

Versus

1. Union of India,
M/o Urban Affairs & Employment,
Nirman Bhawan, New Delhi.

2. The Director General-W,
C.P.W.D., Nirman Bhawan,
New Delhi-110011.

3. Shri Vijay Kumar,
Deputy Secretary,
D.G. (W), C.P.W.D.,
Nirman Bhawan, New Delhi.

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U.D.C.,
Office of DG(W),
C.P.W.D.,
Nirman Bhawan, New Delhi.

5. Shri V.B.N. Rao,
U.D.C.,
Office of DG(W)
C.P.W.D., Nirman Bhawan,
New Delhi.

..Respondents

(By Advocate: Shri R.N. Singh, for applicant
Mrs. P.K. Gupta, for respondents)

ORDER (Oral)

By Mr. Justice Ashok Agarwal, Chairman

By the impugned order passed on 6.1.2000, respondent 4 & 5 have been selected and appointed from the post of Upper Division Clerk to that of Store Keeper. Applicant who was one of the 10 candidates for the aforesaid post has impugned the aforesaid order appointing Respondent No.4 & 5 to the post of Store Keeper. It is un-disputed that it is a selection post. As far as the applicant is concerned, his claim for the post has been considered and Respondent No. 4 & 5 have been found more meritorious than the applicant and have accordingly been appointed in preference to the applicant. We have perused the DPC proceedings which have been produced for our perusal, which show that the claim of the applicant for the post has duly been considered alongwith the other claimants to the said post, whereas the candidates who have been selected are shown as Outstanding, ~~The~~ applicant Anand Prakash (OA

No.341/2000) is found to be 'Average' and the applicant Girwar Singh (OA No.104/2000) is found to be 'Very Good'. Respondent No. 4 & 5 on the basis of their C.Rs are found more meritorious than the applicant. No grievance, therefore, can survive in respect of the appointments made. Present OAs in the circumstances are dismissed.

In view of the disposal of the OAs, the MAs are also disposed of with no order as to costs.

(Ashok Agarwal)
Chairman

Member (A)

cc.

Attested
Manoj
C.O.I